

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.129 of 2015 &
IA. No. 206 & 216 of 2015**

Dated : 17th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**DCM Shriram Ltd. Appellant (s)
Versus
Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha, Ms. Anushree
Ms. Poorva, Mr. Shubham

Counsel for the Respondent(s) : Mr. Bipin Gupta
Mr. Sunil Banjal

ORDER

Order dated 19.06.2015 is passed by the Bench headed by Justice Surendra Kumar. Hence, place this matter before the Bench headed by Justice Surendra Kumar on **22.09.2015**. In the meantime, reply be filed on or before 21.09.2015 after serving copy on the other side. It is needless to say that the stay order passed on 19.06.2015 shall continue to operate till then.

**(T. Munikrishnaiah)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**